

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 220 OF 2015

Dated: 14th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. Tata Sponge Iron Ltd.
Vs.**

.... Appellant (s)

Odisha Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. Ashok Kumar Parija, Sr. Ad.v
Mr. P.P. Mohanty
Mr. Ramendra Mohan Patnaik
Mr. Avinash Kr. Sharma

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. R.K. Mehta
Mr. Abhishek & Ms. Himanshi
for R-2

Mr. R.B. Sharma for R-4 & R-5

ORDER

List the matter on **19.04.2017**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member
pr/vt

(Justice Ranjana P. Desai)
Chairperson